GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 3203 TO BE ANSWERED ON 15.03.2021

KENDRIYA VIDYALAYAS AND NAVODAYA VIDYALAYAS IN TELANGANA

3203. SHRI ANUMULA REVANTH REDDY:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of Kendriya Vidyalayas and Navodaya Vidyalayas presently functioning in Telangana, District-wise;
- (b) whether the Government proposes to increase the number of Kendriya and Navodaya Vidyalayas in Telangana;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of vacant teaching and non-teaching posts in different Kendriya Vidyalayas and Navodaya Vidyalayas presently functional throughout the country, State-wise especially Telangana;
- (e) the details of student-teacher ratio in different Kendriya and Navodaya Vidyalayas presently functional in Telangana and its comparison with National average; and
- (f) the details of funds allocated and actually utilized during the last ten years by different Kendriya Vidyalayas and Navodaya Vidyalayas presently functional in Telangana, Year-wise?

ANSWER MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a) At present, 35 Kendriya Vidyalayas (KVs) and 9 Jawahar Navodaya Vidyalayas (JNVs) functioning in the State of Telangana. District wise details are given in Annexure-I.
- (b) & (c) Opening of new KVs is a continuous process. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, committing resources, including land, temporary accommodation etc. as per prescribed norms of Kendriya Vidyalaya Sangathan (KVS) for setting up a new KV. The proposals received from various sponsoring authorities for opening of new KVs complete in all respects have to compete with other proposals under the "Challenge Method".

The Navodaya Vidyalaya Scheme envisages opening of one JNV in each district of the country. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land free of cost for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of new JNV depends on the availability of funds and approval by the Competent Authority.

- (d) KVS and Navodaya Vidyalaya Samiti (NVS) have informed that 8174 teaching posts & 5460 non-teaching posts in KVs and 3174 teaching posts & 1880 non-teaching posts in JNVs are lying vacant. The State/UT wise details are given in Annexure-II.
- (e) KVs and JNVs are affiliated to the Central Board of Secondary Education (CBSE) and as per the CBSE bye-laws, optimum number of students in each section shall be 40 (forty). The Right of Children to Free and Compulsory Education (RTE) Act, 2009 also specifies that the student-teacher ratio should be 30:1 for classes I to V and 35:1 for the classes VI to VIII. KVS and NVS have informed that the students-teacher ratio in the KVs and JNVs presently functional in Telangana are 33:1 and 19:1 respectively.
- (f) Grant-in-aid is released to KVS and NVS under the three distinct heads viz., Salaries, General and Creation of Capital Assets. This allocation of funds is made on a consolidated basis and not State/Union Territory-wise. However, the details of expenditure incurred by KVS and NVS during the last ten years to run the KVs and JNVs in Telangana are as under:-

(Rs. in Crore)

Year	KVs	JNVs
2010-11	97.68*	21.87
2011-12	118.52*	23.94
2012-13	128.63*	25.92
2013-14	147.26*	30.00
2014-15	89.61	31.70
2015-16	111.37	33.95
2016-17	108.97	34.43
2017-18	157.09	45.97
2018-19	140.33	46.74
2019-20	220.82	48.80

^{*}Expenditure on KVs which were functional in undivided State of Andhra Pradesh.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3203 RAISED BY SHRI ANUMULA REVANTH REDDY, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 15th MARCH 2021 REGARDING KENDRIYA VIDYALAYAS AND NAVODAYA VIDYALAYAS IN TELANGANA.

DISTRICT-WISE DETAILS OF 35 KVs AND 9 JNVs FUNCTIONING

IN THE STATE OF TELANGANA

SI. No.	NANE OF DISTRICT	Number of KVs	NAME OF JNVs
1.	ADILABAD	1	1
			(now in Asifabad)
2.	HYDERABAD	4	-
3.	KARIM NAGAR	1	1
4.	KHAMMAM	1	1
5.	MAHABUBNAGAR	1	1
			(now in Nagar Kurnool)
6.	SANGAREDDY	2	-
7.	NALGONDA	2	1
8.	MEDCHAL (MALKAJGIRI)	11	-
9.	NIZAMABAD	2	1
			(now in Kamareaddy)
10.	WARRANGAL URBAN	1	1
11.	YADADRI BHUVANGIRI	1	-
12.	MANCHERIAL	1	-
13.	RAJANNA	1	-
14.	PEDDAPALLI	1	-
15.	MAHABUBABAD	1	-
16.	RANGA REDDY	3	1
17.	SIDDIPET	1	1
	TOTAL	35	9

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3203 RAISED BY SHRI ANUMULA REVANTH REDDY, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 15th MARCH 2021 REGARDING KENDRIYA VIDYALAYAS AND NAVODAYA

STATE/UT-WISE VACANCIES OF TEACHING & NON-TEACHING POSTS IN KENDRIYA VIDYALAYAS AND NAVODAYA VIDYALAYAS

SI. No.	Name of the STATE/UT	KVs			JNVs		
		Teaching	Non- Teaching	Total	Teaching	Non- Teaching	Total
1.	Andaman & Nicobar Island	18	7	25	23	8	31
2.	Andhra Pradesh	265	180	445	86	35	121
3.	Arunachal Pradesh	126	96	222	108	69	177
4.	Assam	408	266	674	121	52	173
5.	Bihar	287	188	475	191	61	252
6.	Chandigarh	37	23	60	0	1	1
7.	Chhattisgarh	256	185	441	166	94	260
8.	Dadar & Nagar Haveli and Daman & Diu	11	13	24	25	16	41
9.	Delhi	381	350	731	5	3	8
10.	Goa	39	16	55	13	4	17
11.	Gujarat	229	209	438	201	154	355
12.	Haryana	131	132	263	61	54	115
13.	Himachal Pradesh	111	81	192	41	33	74
14.	Jammu & Kashmir	286	124	410	174	84	258
15.	LADAKH	13	4	17	25	12	37
16.	Jharkhand	201	145	346	140	71	211
17.	Karnataka	389	138	527	158	67	225
18.	Kerala	273	214	487	42	42	84
19.	Lakshadweep	6	8	14	7	0	7
20.	Madhya Pradesh	712	495	1207	237	135	372
21.	Maharashtra	409	245	654	152	102	254
22.	Manipur	57	42	99	34	15	49
23.	Meghalaya	44	37	81	70	33	103
24.	Mizoram	17	28	45	51	33	84
25.	Nagaland	47	31	78	71	40	111
26.	Odisha	426	276	702	206	112	318
27.	Puducherry	41	27	68	22	6	28
28.	Punjab	363	178	541	95	73	168
29.	Rajasthan	285	263	548	130	100	230
30.	Sikkim	9	9	18	9	12	21
31.	Tamil Nadu	424	288	712	0	0	0
32.	Telangana	259	155	414	49	16	65
33.	Tripura	53	39	92	53	21	74
34.	Uttar Pradesh	879	514	1393	239	206	445
35.	Uttarakhand	245	199	444	73	38	111
36.	West Bengal	437	255	692	96	78	174
	TOTAL	8174	5460	13634	3174	1880	5054
